

**HIGH-SPEED OPERATIONAL TESTS
BETWEEN PALWAL AND TUGHLAKABAD**

687. SHRI T. V. ANANDAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that highspeed operational tests have recently been carried out between Palwal and Tughlakabad ;

(b) if so, the results thereof and the highest speed attained ;

(c) the time by when trains are likely to be allowed to run at that speed and the sections on which these are likely to be run ; and

(d) whether any additional expenditure is likely to be incurred thereon?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes.

(b) WDM-4 diesel/electric locomotives and ICF (all-coil) carriages gave satisfactory riding performance. For the trial train, the maximum speed attained was 136 kilometers per hour.

(c) and (d) This is still in experimental stage.

IMPORT ENTITLEMENT SCHEME

688. SHRI BABUBHAI M. CHINAI : Will the Minister of COMMERCE be pleased to state :

(a) what is the total number of persons/companies in the country benefiting at present from the Import Entitlement Scheme; and

(b) what is the value of the benefit derived by the exporters from the scheme ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHAMMAD SHAFI QURESHI) : (a) Total number of persons/companies who received licences under the Import Entitlement Scheme, during 1967-68, was of the order of 15,268.

(b) the value of licences issued under the scheme, during the same period, was Rs. 55.18 crores.

भारतीय रेलों में साधारण क्लर्क/ट्रेन क्लर्क

689. श्री सुन्दर सिंह भंडारी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय रेलों में साधारण क्लर्कों और ट्रेन क्लर्कों को वेतन-मानों, सेवा नियमों आदि के लिये सामान स्तर पर माना है ;

(ख) क्या यह भी सच है कि ट्रेन क्लर्कों का काम तकनीकी और स्टैटिस्टिकल है तथा इसके लिये विशेष योग्यता की आवश्यकता होती है; और

(ग) यदि हाँ तो साधारण क्लर्क और ट्रेन क्लर्क को मिलने वाली विभिन्न सुविधाओं में क्या अन्तर है ?

**[GENERAL /TRAIN CLERKS IN THE
INDIAN RAILWAYS**

689. SHRI SUNDAR SINGH BHANDARI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the general clerks and the train clerks in the Indian Railways are placed at par in respect of pay scales, rules of service, etc.;

(b) whether it is also a fact that the job of a train clerk is of a technical and statistical nature, requiring special qualifications ; and

(c) if so, the difference between the various facilities provided to the general clerks and the train clerks ?]

रेल मंत्री (श्री सी० एम० पुनाचा) : (क) ट्रेन क्लर्कों और सामान्य आफिस क्लर्कों के वेतन-मान अलग-अलग हैं लेकिन अन्य रेल कर्मचारियों की तरह इन दोनों कोटियों के कर्मचारी भी सेवा के उन्हीं नियमों से शासित होते हैं जो राजकीय रेल स्थापना संहिताओं में दिये हुए हैं।

(ख) जी नहीं।

(ग) सवाल नहीं उठता। लेकिन यह उल्लेखनीय है कि यद्यपि ट्रेन क्लर्कों की ड्यूटी

†[] English translation.